

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
STARRED QUESTION NO : 29
(TO BE ANSWERED ON THE 5th February 2024)**

VACANCIES IN PSUS UNDER THE MINISTRY

*29. SHRI SYED NASIR HUSSAIN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of the number of sanctioned posts in PSUs under the Ministry, group-wise, category-wise including those from SC, ST and OBC communities, PSU-wise, year-wise in the last three years;
- (b) the details of the number of employees in these PSUs, group-wise, category-wise including those from SC, ST and OBC communities, year-wise in the last three years; and
- (c) the details of the number of vacancies in these PSUs, group-wise, category-wise including those from SC, ST and OBC communities, PSU-wise, year-wise in the last three years?

ANSWER

MINISTER OF CIVIL AVIATION

(Shri Jyotiraditya M. Scindia)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF RAJYA SABHA STARRED QUESTION No. 29, REGARDING “VACANCIES IN PSUS UNDER THE MINISTRY” TO BE ANSWERED ON 05.02.2024

(a) to (c):

The details of group-wise, category-wise, year-wise number of sanctioned posts, number of employees and number of vacancies in respect of Airports Authority of India, Pawan Hans Limited and Air India Assets Holding Limited is attached herewith at Annexure-I, Annexure-II and Annexure-III respectively.

Annexure-I referred to in the reply of Rajya Sabha Starred Question No. 29 for 05.02.2024

Airports Authority of India

| Year | Group | Sanctioned Strength | Filled | | | | | Vacancy |
|------|-------------|---------------------|--------|------|------|------|------|---------|
| | | | Total | SC | ST | OBC | UR | |
| 2021 | A | 7753 | 5801 | 983 | 439 | 1221 | 3158 | 1952 |
| | B | 6392 | 6432 | 1163 | 493 | 1829 | 2947 | -40 |
| | C | 9594 | 2194 | 413 | 307 | 768 | 706 | 7400 |
| | D | 3416 | 2401 | 993 | 159 | 342 | 907 | 1015 |
| | Grand Total | 27155 | 16828 | 3552 | 1398 | 4160 | 7718 | 10327 |
| 2022 | A | 7993 | 5683 | 968 | 445 | 1254 | 3016 | 2310 |
| | B | 6492 | 6339 | 1146 | 475 | 1855 | 2863 | 153 |
| | C | 9594 | 1934 | 360 | 296 | 680 | 598 | 7660 |
| | D | 3416 | 2230 | 924 | 153 | 322 | 831 | 1186 |
| | Grand Total | 27495 | 16186 | 3398 | 1369 | 4111 | 7308 | 11309 |
| 2023 | A | 8343 | 6299 | 1066 | 479 | 1574 | 3180 | 2044 |
| | B | 6598 | 6038 | 1092 | 472 | 1793 | 2681 | 560 |
| | C | 8102 | 1734 | 317 | 281 | 605 | 531 | 6368 |
| | D | 2075 | 1990 | 830 | 141 | 285 | 734 | 85 |
| | Grand Total | 25118 | 16061 | 3305 | 1373 | 4257 | 7126 | 9057 |

Annexure-II referred to in the reply of Rajya Sabha Starred Question No. 29 for 05.02.2024

Pawan Hans Limited

| Year | Group | Sanctioned Strength | Filled | | | | | Vacancy** |
|------|-------------|---------------------|--------|----|----|-----|-----|-----------|
| | | | Total | SC | ST | OBC | UR | |
| 2021 | A | 171 | 171 | 15 | 4 | 12 | 140 | 0 |
| | B | 108 | 108 | 29 | 13 | 9 | 57 | 0 |
| | C | 60 | 60 | 16 | 15 | 9 | 20 | 0 |
| | D | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Grand Total | 339 | 339 | 60 | 32 | 30 | 217 | 0 |
| 2022 | A | 155 | 155 | 16 | 3 | 11 | 125 | 0 |
| | B | 92 | 92 | 25 | 12 | 9 | 46 | 0 |
| | C | 51 | 51 | 13 | 13 | 8 | 17 | 0 |
| | D | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Grand Total | 298 | 298 | 54 | 28 | 28 | 188 | 0 |
| 2023 | A | 130 | 130 | 13 | 2 | 9 | 106 | 0 |
| | B | 81 | 81 | 24 | 11 | 9 | 37 | 0 |
| | C | 45 | 45 | 10 | 12 | 8 | 15 | 0 |
| | D | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Grand Total | 256 | 256 | 47 | 25 | 26 | 158 | 0 |

**No fresh recruitments are being made in PHL. All vacancies lying vacant for more than one year are being abolished. However, recruitment on unavoidable and essential posts are being made with the approval of the BOD of the Company

Annexure-III referred to in the reply of Rajya Sabha Starred Question No. 29 for 05.02.2024

The requisite data in respect of Air India Asset Holding Limited and all of its subsidiaries are as follows:

(a) Air India Asset Holding Limited - All sanctioned posts are filled on Contract Basis.

| Year | Group | Sanctioned Strength | Filled | | | | | Vacancy |
|------|-------------|---|--------|----|----|-----|------|---------|
| | | | Total | SC | ST | OBC | UR | |
| 2021 | A | 12 | 12 | 0 | 0 | 0 | 12** | 0 |
| | B | In Group B, C & D; no post are sanctioned in AIAHL. | | | | | | |
| | C | | | | | | | |
| | D | | | | | | | |
| | Grand Total | 12 | 12 | 0 | 0 | 0 | 12** | 0 |
| 2022 | A | 15 | 14 | 0 | 0 | 0 | 14** | 1 |
| | B | In Group B, C & D; no post are sanctioned in AIAHL. | | | | | | |
| | C | | | | | | | |
| | D | | | | | | | |
| | Grand Total | 15 | 14 | 0 | 0 | 0 | 14** | 1 |
| 2023 | A | 15 | 14 | 0 | 0 | 0 | 14 | 1 |
| | B | In Group B, C & D; no post are sanctioned in AIAHL. | | | | | | |
| | C | | | | | | | |
| | D | | | | | | | |
| | Grand Total | 15 | 14 | 0 | 0 | 0 | 14 | 1 |

**includes one person of SC category appointed against UR post.

(b) Hotel Corporation of India Limited – Sanctioned posts are filled on regular as well as contract basis.

| Year | Group | Sanctioned Strength | Filled | | | | | Vacancy |
|------|-------------|---------------------|--------|-----|----|-----|-----|---------|
| | | | Total | SC | ST | OBC | UR | |
| 2021 | A | 187 | 29 | 7 | 4 | 0 | 18 | 158 |
| | B | 248 | 73 | 11 | 2 | 3 | 57 | 175 |
| | C | 1004 | 163 | 54 | 13 | 48 | 48 | 841 |
| | D | 643 | 170 | 80 | 17 | 32 | 41 | 473 |
| | Grand Total | 2082 | 435 | 152 | 36 | 83 | 164 | 1647 |
| 2022 | A | 187 | 39 | 7 | 5 | 0 | 27 | 148 |
| | B | 248 | 92 | 11 | 3 | 3 | 75 | 156 |
| | C | 1004 | 249 | 20 | 13 | 56 | 160 | 755 |

| | | | | | | | | |
|------|-------------|------|-----|----|----|-----|-----|------|
| | D | 643 | 272 | 50 | 15 | 39 | 168 | 371 |
| | Grand Total | 2082 | 652 | 88 | 36 | 98 | 430 | 1430 |
| 2023 | A | 187 | 40 | 8 | 5 | 3 | 24 | 147 |
| | B | 248 | 65 | 10 | 2 | 5 | 48 | 183 |
| | C | 1004 | 300 | 36 | 17 | 76 | 171 | 704 |
| | D | 643 | 202 | 45 | 12 | 20 | 125 | 441 |
| | Grand Total | 2082 | 607 | 99 | 36 | 104 | 368 | 1475 |

(c) Air India Airport Services Limited

The requisite information is 'Nil' as there are no sanctioned strength of permanent staff in AIASL.

(d) Alliance Air Aviation Limited

The requisite information is 'Nil' as there are no fixed sanctioned posts as the vacancies are filled on Fixed Term Employment Agreement as per operational requirement.

(e) Air India Engineering Services Limited - All sanctioned posts are filled on Fixed Contract Basis.

| Year | Group | Sanctioned Strength | Filled | | | | | Vacancy |
|------|-------------|---------------------|--------|-----|-----|------|------|---------|
| | | | Total | SC | ST | OBC | UR | |
| 2021 | A | 1757 | 1606 | 232 | 95 | 321 | 958 | 151 |
| | B | 374 | 84 | 9 | 3 | 18 | 54 | 290 |
| | C | 3089 | 2705 | 513 | 165 | 727 | 1300 | 384 |
| | D | 1029 | 671 | 194 | 32 | 117 | 328 | 358 |
| | Grand Total | 6249 | 5066 | 948 | 295 | 1183 | 2640 | 1183 |
| 2022 | A | 1757 | 1606 | 232 | 95 | 321 | 958 | 151 |
| | B | 374 | 84 | 9 | 3 | 18 | 54 | 290 |
| | C | 3089 | 2705 | 513 | 165 | 727 | 1300 | 384 |
| | D | 1029 | 671 | 194 | 32 | 117 | 328 | 358 |
| | Grand Total | 6249 | 5066 | 948 | 295 | 1183 | 2640 | 1183 |
| 2023 | A | 1757 | 1709 | 238 | 103 | 324 | 1044 | 48 |
| | B | 374 | 74 | 10 | 4 | 18 | 42 | 300 |
| | C | 3089 | 2928 | 533 | 178 | 746 | 1471 | 161 |
| | D | 1029 | 663 | 185 | 38 | 110 | 330 | 366 |
| | Grand Total | 6249 | 5374 | 966 | 323 | 1198 | 2887 | 875 |